

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 876 OF 2018 IN
APPEAL NO. 187 OF 2018

Dated: 2nd November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.	Appellant(s)
Versus		
GVK Power (Goindwal Sahib) Limited & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Janmali Manikala
Ms. Catherine Ayallore R-1

Mr. Sakesh Kumar for R-2

ORDER

Objections / reply may be filed by the Commission on or before 26-11-2018 with advance copy to the other side who, thereafter may file rejoinder, if any, on or before 6-12-2018 with advance copy to the other side.

List the stay application for further hearing on **6-12-2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson